

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 13**  
**TP (Co. Act )- 04(PB)/2023**  
**Old CP No. 146(CH)/2018**

**IN THE MATTER OF:**

Union of India (Through SFIO)	...	Applicant/Petitioner
Vs		
Adarsh Build	...	Respondent

**Order under Section 222(1) of the Companies Act, 2013**

**Order delivered on 18.07.2024**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Re-notified to 25.07.2024.

-sd-  
**(Kamal Sultanpuri)**  
**Joint Registrar**